माननीय मंत्री जी
11/2/26

Declaration of Assets and Liabilities

Year 2026

I, MD. MOSARRAF EKBAL KHAN, son/daughter/wife of LATE MD. YUSUF KHAN

aged 49 years, belonging to GOVERNMENT

service and presently working as ASSISTANT SUB MARSHAL BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	900000/-	ALKAMA NAZ	FATIMA NAZ	TALHA YUSUF	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c 10689480455 16000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P.O-200000/- PPF-172000 LIC-2 STAR	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	2 Splendor Motor Cycle	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	Gold-8gm Silver-2.5gm	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	365 ডেসিমেল মূল্য অজানা	ALKAMA NAZ	FATIMA NAZ	TALHA YUSUF	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10 কাঠা মূল্য অজানা	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NO	NO
	(ii) Loans from financial institutions	NO	NO
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

MD. Mosarraf Hossain Khan.

	(d) dues to departments dealing with telephones	NC	NO
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	NO
	(f) Other dues, if any	NO	NO
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN BYAPK9438F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	/	/
	(iii) Sales Tax [Only in case of proprietary business]	/	/
	(iv) Property Tax	NO	NO

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1077

Gender :- M (M/F)

Date of Birth :- 0 4 0 2 1 9 7 7 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA SECTT

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature MD. Mosarraf Ekbal Khan.

Name of Employee: MD. MOSARRAF EKBAL KHAN

Designation: ASSISTANT SUB MARSHAL

Department: MARSHAL BRANCH BIHAR VIDHAN SABHA

Place:.....

Date:.....

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**